

professional police service, the Model Act sought earmarking dedicated staff for crime investigation; and distinct cadre for Civil police *vis-à-vis* Armed Police (Chapter III and IV).

- **Accountability paramount:** the Act prioritised police accountability, both for their performance and their conduct (Chapter V and Chapter XIII).
- **Improved service conditions:** The Act also aimed to provide better service conditions (Chapter XIV) to the police personnel including rationalising their working hours, one day off in each week, or compensatory benefits in lieu. It suggested creation of a Police Welfare Bureau to take care, *inter-alia*, of health care, housing, and legal facilities for police personnel as well as financial security for the next of kin of those dying in service. It further mandates the Government to provide insurance cover to all officers, and special allowances to officers posted in special wings commensurate with the risk involved.

#### **Villagers in Jharkhand forced to get branded as naxalites for jobs**

223. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware that villagers in the State of Jharkhand are being forced to get branded as naxalites in exchange for jobs in the family members;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the measures being taken by Government to avoid such coercions?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) The Government of Jharkhand has informed that pursuant to a complaint, a criminal case no. 77/2014 dated 28.03.2014 *u/s* 406/420/120B has been registered in Lower Bazar PS of Ranchi district against some persons for giving false promises of giving jobs and deceitfully cheating youth including tribals in this regard. Out of the four, two have been arrested and charge sheeted. To avoid coercions, the Government is taking suitable and timely action under the existing provisions of law.

#### **Expediting land acquisition for border fencing and BOP**

224. SHRI AVINASH RAI KHANNA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether to address the issue of infiltration from Bangladesh, the Union